NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH** COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 07.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 235/16	TP 88/17	Hearing	433(e) / 433(f)	Mahle Filter Systems (India) Pvt. Ltd. Vs Concur Marketing Pvt. Ltd.

NAME (IN CAPITAL) SL. NO. & PHONE NUMBER **SIGNATURE**

REPRESENTATION TO WHOM

Vaishali Skah 9481034524

Counsel for petitioner is present. She has filed Form 5. Registry is directed to check and put up.

List it on 24.07.2017.

MEMBER (J)